दिल्ली में पटरियों पर दुकान चलाने वालू लोगों से नई दिल्ली नगर पालिका और दिल्ली नगर निगम द्वारा अर्जित राजस्व

525. श्री निहाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय दिल्ली में पटरियों पर कितने लोग पैन, पुस्तक, केले आदि की दुकान चला रहे हैं अथवा नई दिल्ली नगर पालिका और दिल्ली नगर निगम को इन लोगों से प्रतिवर्ष, कितने राजस्व की प्राप्ति होती है ;

(ख) नई दिल्ली नगर पालिका और दिल्ली नगर निगम ने, पृथक-पृथक रूप से कितने स्टाल आवंटित किए हैं तथा उन्हें इस से प्रतिवर्ष कितने कितने राजस्व की प्राप्ति होती है ;

(ग) क्या यह सच है कि पटरियों पर ऐसे दुकानों के कारण पैदल चलने वाले लोगों को चलने के लिए जगह नहीं मिलती और इसके परिणामस्वरूप जब तक दुर्घटनायें होती रहती हैं ; और

(घ) यदि हां, तो पटरियां खाली रखने के लिए सरकार ने क्या कार्यवाही की है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बया) : (क) से (घ) आवश्यक सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Lifting of ban on the creation of Fresh capacity of Industries

526. SHRI B. V. DESAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have lifted ban on the creation of fresh capacity in respect of ten industries;

(b) if so, the names and addresses of industries from which the ban has been lifted;

(c) whether there were many other industries which had also requested for creation of fresh capacities and their cases have been rejected by Government;

(d) if so, what are the industries, with names and addresses, whose cases have been rejected and what are the reasons for their rejection; and

(e) why this limit was made only for ten industrial houses and not more?

THE MINISTER OF INDUSTRY AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Registration of new industries or expansion of existing capacity in respect of certain items is not encouraged in the SSI sector on account of raw material constraint or excessive installed capacity. Considering the difficulties of transportation and the acute backwardness, such restrictions can be reviewed in respect of proposals received from the North-eastern Region and suitable relaxation allowed in deserving cases.

(c) No, Sir.

(d) and (e) Do not arise.

Modernisation and expansion of Durgapur Steel Plant

527. SHRI B. V. DESAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government have decided to go ahead with the Rs. 1200 crore modernisation and expansion scheme of the Durgapur Steel Plant;

(b) if so, whether both the Steel Authority of India and MECON had submitted a project report on the modernisation and expansion of the Durgapur Steel Plant to the Ministry;

(c) if so, to what extent the Government have accepted its recommendations; and